GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4720
ANSWERED ON:23.04.2010
FUNDS TO DEPARTMENT OF ELECTRICITY OF ANDAMAN AND NICOBAR ISLANDS
Ray Shri Bishnu Pada

Will the Minister of POWER be pleased to state:

- (a) the details of funds released to the Department of Electricity by the Andaman & Nicobar Islands (A&N) Administration under Tsunami Rehabilitation Package for various schemes;
- (b) the details of the works undertaken by the Department of Electricity in the A&N Islands;
- (c) the present status of the works undertaken along with the amount spent on such works;
- (d) whether the funds released were not utilized properly;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a): The details of funds released by the Andaman & Nicobar Administration to various executing agencies under the Tsunami Rehabilitation Package are as under:

```
Year Allocation (Rs. Cr.) Expenditure (Rs. Cr.)

2005-06 16.82 16.82

2006-07 51.93 51.93

2007-08 45.38 45.17

2008-09 50.00 49.09

2009-10 102.59 102.59

Total 266.72 265.60
```

- (b) & (c): Detailed status of the work assigned to various agencies by Electricity Department of Andaman & Nicobar Administration are as at Annex.
- (d): As informed by the Andaman & Nicobar Administration, the funds so released are being utilized properly.
- (e) & (f): Do not arise in view of (d) above.